

**GOONDA MENACE IN DELHI**

♦388. SHRI V. K. DHAGE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of a news item appearing in the *Hindustan Times* dated 26th July, 1958, to the effect that the Goonda menace in the capital is on the increase; and

(b) if so, what measures Government are taking to stop the menace?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). The news item has come to Government's notice. They have examined the position; the views appearing in the news item are based upon insufficient information.

SHRI V. K. DHAGE: What is the answer, Sir?

MR. CHAIRMAN: The answer is this:

"The news item has come to Government's notice. They have examined the position; the views appearing in the news item are based upon insufficient information."

SHRI V. K. DHAGE: Is it a fact, Sir, that a top Congressman of this place has written to the Government in this regard?

SHRI GOVIND BALLABH PANT: Of which place?

SHRI V. K. DHAGE: Of Delhi.

SHRI GOVIND BALLABH PANT: Of course, many people from Delhi have been approaching Government from time to time.

SHRI V. K. DHAGE: Has a particular Member of Parliament, Mr. Radha Raman, written a letter to the Home Ministry in this regard?

SHRI GOVIND BALLABH PANT: In this regard?

SHRI V. K. DHAGE: Yes, in this regard.

SHRI GOVIND BALLABH PANT: He has not written any particular letter but Mr. Radha Raman has recorded a note in which he had reproduced the results of his investigation in this constituency. He did not write anything specifically to me.

SHRI V. K. DHAGE: Is it a fact, Sir, that there have been about a dozen cracker incidents in Delhi and that no culprit has so far been caught?

SHRI GOVIND BALLABH PANT: Cracker explosions did occur but most of the culprits have been arrested and the police have succeeded in seizing about 25,000 lbs. of contraband explosives,

SHRIMATI T. NALLAMUTHU RAMAMURTI: Is it not a fact, Sir, that two or three authorities of educational institutions have repudiated the occurrence of this menace?

SHRI GOVIND BALLABH PANT: Yes, Sir, there was some complaint about some such thing that appeared in some paper. The Principal of the College and the President of the Union, both have informed the police that there has been no occurrence of that type.

SHRI MAHESWAR NAIK: May I know Sir, whether it is not a fact that some *goondas* have been actively operating in the areas of Kamla Nagar and the University? Even though the *goondas* are said to be known *goondas*, no action is taken against them.

SHRI GOVIND BALLABH PANT: Investigations do not establish that fact.

SHRI V. K. DHAGE: Is it a fact that the note written by Mr. Radha Raman said that a number of people come from Pakistan and go to Pakistan and that there are elements in it which cause this disturbance?

SHRI GOVIND BALLABH PANT: May have said so but, it is a different thing whether what he has said is based on a thorough investigation of the situation.

SHRI V. K. DHAGE: What is the information of the Home Ministry?

SHRI GOVIND BALLABH PANT: The information of the Home Ministry is that men from Pakistan do come occasionally but those whose entry is unjustified are mostly arrested and either deported and sent back or tried in courts.

SHRI V. K. DHAGE: I want to know whether this element has been the cause of the disturbances here.

SHRI GOVIND BALLABH PANT: I did not quite follow the question.

SHRI V. K. DHAGE: I want to know whether this element that arrives from Pakistan causes any disturbances here.

SHRI GOVIND BALLABH PANT: , There has not been any very serious disturbance in Delhi but this, I think, may be disturbing to certain elements.

SHRI AMOLAKH CHAND: May I know whether the incidence of crime in Delhi has increased or decreased?

SHRI GOVIND BALLABH PANT: So far as I recollect, it has decreased.

SHRI V. K. DHAGE: Is it a fact that the note states that there is a lot of corruption in the Police and that people who are really guilty are not caught?

SHRI GOVIND BALLABH PANT: In Delhi, there is very little corruption in the police and the police is very efficient too.

#### ABOLITION OF THE OFFICE OF ASSISTANT ARCHAEOLOGICAL CHEMIST, HYDERABAD

\*389. SHRI V. K. DHAGE: Will the Minister of SCIENTIFIC RESEARCH

AND CULTURAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Office of the Assistant Archaeological Chemist situated in Hyderabad is proposed to be abolished: and

(b) if so, why?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) No, Sir.

(b) Does not arise.

SHRI V. K. DHAGE: Is it a fact, Sir, that the Head Office of this Assistant Archaeological Chemist is to be shifted from Hyderabad?

SHRI HUMAYUN KABIR: There is no Head Office there. I have said that the office is not going to be shifted from Hyderabad.

MR. CHAIRMAN: What he says is, whatever office is there will continue to be there.

SHRI V. K. DHAGE: Is there a proposal to appoint a Class II Officer there?

SHRI HUMAYUN KABIR: Posts are transferred from one place to another. That is an entirely different matter.

हिन्दुस्तान की आज़ की ज़बानों (हिन्दी के अलावा) को तरक्की देने के लिये स्कीम

\*३९०. मौलाना एम० फारूकी : क्या वैज्ञानिक गवेषणा तथा सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दुस्तान की आज़ की ज़बानों (हिन्दी के अलावा) को तरक्की देने के लिये दूसरे पांच साला मनसूवे में जो स्कीम रखी गई थी वह फाइनलाइज़ हुई या नहीं; और

(ख) अगर हुई, तो उस स्कीम का व्योरा क्या है ?